

Office of the Registrar of Companies Delhi, and one working in the Office of Official Liquidator, Bombay, have approached Central Administrative Tribunal for regularisation of their services. Stay has been granted to 10 employees of R.O.C. Delhi;

(b) Yes Sir. Some of the employees are working for more than 5 years;

(c) The matter regarding 10 employees is still pending with Central Administrative Tribunal. At present there is no general policy providing for regularisation of their services.

(d) No, Sir.

SETTING UP OF NEW SATELLITE PORT AT MADRAS

1488. SHRI RAM NARESH SINGH : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the tonnage of cargo handled at Madras Port during the last three years, year-wise;

(b) whether the tonnage handled is likely to increase sharply in the light of the decision to set up a new superthermal plant in the region;

(c) if so, whether the Government propose to set up a new satellite port at Madras;

(d) if so, when the work thereon is likely to commence and completed; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Tonnage of cargo handled at Madras :

1988-89—23.86 million tonnes.

1989-90—23.94 million tonnes.

1990-91—24.52 million tonnes.

(b) Yes Sir.

(c) and (d) Proposal to set up a new satellite port near Madras is under consideration. It may taken 4 to 5 years for the completion of the project after sanction.

(e) Question does not arise.

IMPORT OF BOOKS

1489. SHRI RAM NARESH SINGH : Will the Minister of COMMERCE be pleased to state :

(a) the margin money requirements for the import of books and magazines under Open General Licence;

(b) the quantum of import of books and magazines during 1990-91;

(c) whether the book trade has been adversely affected by the margin money requirement and other import restrictions; and

(d) if so, the steps the Government propose to take in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) : (a) to (d) In terms of the instructions issued by the RBI on 22-4-91, all items of imports including books/magazines allowed under Open General Licence (OGL) attract a cash margin of 200%. These instructions on the financing of imports are part of the overall policy of import-containment for curbing out-flow of foreign exchange. As per information available from DGCI&S, Calcutta, the import of printed books during 1990-91 were of the order of Rs. 87.3 crores.